

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/320/2020

Date of order: 15.10.2020

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Shri Raj Kiran Shaw,
Son of Shri Bhagawan Shaw of 11,
East Khanpukur Road,
Post Office – Angus,
Police Station – Bhadreswar,
District – Hooghly,
Pin – 712221.

..... Applicant.

-Versus-

1. Union of India,
Service though the Secretary,
Ministry of Defence,
Government of India,
Office at 112B, South Block,
New Delhi – 110011.
2. The Managing Director,
Ordnance Factory Board "Ayudh Bhavan"
Ministry of Defense,
Govt. of India,
10A, Shaheed Khudiram Bose Road,
Kolkata – 700001.
3. The Principal Director,
Ordnance Factory Recruitment Board,
Ministry of Defense,
Govt. of India,
Ambjhari, Nagpur, Pin – 440021;
Maharastra.
4. The Senior General Manager,
Ordnance Factory Badmal,
Ministry of Defence,
Govt. of India,
Post Office O.F. Badmal,



District Bolangir, Pin - 767070,
Odisha.

5. The General Manager,
Ordnance Factory Badmal,
Ministry of Defence,
Govt. of India,
Post Office O.F. Badmal,
District Bolangir, Pin - 767070,
Odisha.
6. The Public Information Officer,
Ordnance Factory Badmal,
Post Office O.F. Badmal,
District Bolangir, Pin - 767070,
Odisha.
7. Additional General Manager and
First Appellate Authority,
Ordnance Factory, Badmal,
Post Office O.F. Badmal,
District Bolangir, Pin - 767070,
Odisha.

.....Respondents.



For the Applicant : Mr. A. Banerjee, Counsel

For the Respondents : None

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard Id. Counsel for applicant.

2. This application has been preferred by the applicant seeking the following reliefs:

"8.a) Necessary direction upon the respondents to consider the case of the applicant and issue the letter of appointment in his favour for the post of DBW with Seniority as per comparative merit list finally published on 25.02.2018.

b) An order directing the respondents concerned to consider the demand of justice being notice dated 21.12.2019 sent by the applicant through his Learned Advocate Shri Arindam Banerjee within a fortnight and pass favourable order in favour of the applicant.

- c) An order directing the respondents to produce the entire documents relating to the appointment in the post of DBW in terms of Advertisement No. 10201/11/02209/1118 for direct recruitment.
- d) Cost of this application and/or forced litigation be borne by the respondents and each one of them.
- e) Any other or further order/orders as deemed fit and proper by Hon'ble Tribunal."

3. In view of the fact that no representation has been preferred by the applicant seeking the benefits as sought for in the OA and the applicant seeks liberty to withdraw the OA, the present OA being permitted to withdraw, with liberty to the applicant to prefer a comprehensive representation to the competent authority seeking the benefits as sought for herein. The competent authority upon receipt of such representation shall consider and dispose it of with reasoned and speaking order within a period of 2 months thereafter.

4. It is made clear that we have not entered into the merits of this matter and therefore all points are kept open for consideration.

5. The OA stands disposed of as withdrawn.



(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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